

Declaration of Assets and Liabilities

Year....2024-25.

I, **Sachidanand Kumar** son/daughter/wife of **Shri Ram Snehi Singh** aged-49 years, belonging to **Stenographer & Private Secretary services** and presently working as Principal Private Secretary, **Bihar Legislative Assembly, Patna** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)- Abha Kumari	Dependant-1 Name Abhishek Anand	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000/-	20,000/-	-	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I Saving A/C Rs.10,000/- ICICI Rs.5,000/-	PNB, Patliputra Rs.22,000/-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy- 1- 2,000/-p.a. 2- 1663/-p.a. 3- 1992/-p.a. 4- 1983/-p.a.	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	Moter Cycle- BR01BK9782	-	-	-	-
(vi)	Jewellery (give details of weight and value)	70 gm Gold	250 gm Gold 3,500 gm Silver	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

[Signature]
19/2/24

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	6,000 Sq. Bairiya, Patna			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI vidhan mandal branch patna	12,00,000/- Rupee
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues:	-	-
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing	-	-

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	with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	93,000/- Pan No.-ASWPK7670C	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BIA-1207

Gender :-

M

(M/F)

Date of Birth :-

1

9

0

2

1

9

7

6

(DD/MM/YYYY)

Class/Group :-

A

A/B/C

Cadre :-

Stenographer & Private Secretary services

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature  19/12/24

Name of Employee: SACHIDANAND KUMAR

Designation: Private Secretary

Department- Bihar Vidhan Sabha, Patna

Place:.....Patna.....

Date:.....19/12/2024

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.